

F.No. 01(03)/Roster/CESTAT/2024  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.02.2024

**ORDER NO. 23 of 2024**

Hon'ble President is pleased to partially modify the roster order no. 220 of 2023 for **CESTAT, Chandigarh** from **26.02.2024** to **01.03.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 26.02.2024 to 01.03.2024	Mr. S. S. Garg, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

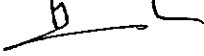
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Chandigarh/Kolkata /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar